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* IN THE HIGH COURT OF DELHI AT NEW DELHI

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W.P.(C) 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr Abhishek A. Rastogi and Mr

Pratyush Saha, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr Harpreet Singh, Senior Standing

Counsel for R-2 to 5.

Mr Samir Malik, Advocate for Mr

Ravi Prakash, CGSC for UOI.

CORAM:

JUSTICE S.MURALIDHAR
JUSTICE TALWANT SINGH

ORDER 13.08.2019

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- 1. List the matter before the Registrar on 24th October, 2019 for completion of pleadings.
- 2. List before the Court on 5th February, 2020.

S. MURALIDHAR, J.

TALWANT SINGH, J.

AUGUST 13, 2019